

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4024

ANSWERED ON:21.03.2013

SECURITY OF TRAINS AND RAILWAY STATIONS

Pradhan Shri Nityananda;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have reviewed the security arrangements in trains and at railway stations in view of recent bomb blasts in Hyderabad;

(b) if so, the details thereof;

(c) whether the Railways are aware of the fact that security arrangements in trains and various stations, particularly those stations which have been victim of bomb blasts in past, are inadequate in spite of recent security alerts; and

(d) if so, the steps that the Railways are taking to strengthen the security in trains and sensitive stations to minimize the chances of such blasts?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4024 BY SHRI YASHVIR SINGH, SHRI NEERAJ SHEKHAR AND SHRI NITYANANDA PRADHAN TO BE ANSWERED IN LOK SABHA ON 21.03.2013 REGARDING SECURITY OF TRAINS AND RAILWAY STATIONS.

(a) and (b) Yes, Madam. All Zonal Railways have been advised to beef up the security arrangements at important and sensitive railway stations and take necessary precautionary measures in co-ordination with Government Railway Police & Civil Police to prevent any untoward incident.

(c) and (d) Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

Apart from the above, the following measures are being taken by the Railways to enhance the security at stations and in trains:

1. Regular co-ordination is being maintained and intelligence inputs are shared with Government Railway Police/ Local Police from time to time.

2. Frequent announcements through public address system at stations are made to educate the passengers not to touch any suspicious articles on trains and in railway premises.

3. Dog squads in Divisions and Zones are being augmented and sniffer dogs wherever available are utilized to detect any explosives in trains and stations.

4. On vulnerable and identified routes/ sections, 1275 trains are escorted by Railway Protection Force daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States daily.

5. An Integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.